

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters adjourned on 05.10.2020 in the Court of Chairperson will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 791 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd & Ors.	05.10.2020	09.11.2020
2.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	05.10.2020	09.11.2020
3.	Review Application No. 12 of 2020 in Comp. App. (AT) (Ins) No.487 of 2020	Sunil Sanghavi Vs. State Bank of India	05.10.2020	15.12.2020
4.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	05.10.2020	09.11.2020
5.	Comp. App. (AT) (Ins) No. 274 of 2020 Part Heard	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd. With	05.10.2020	18.11.2020
6.	Comp. App. (AT) (Ins) No. 291 of 2020 Part Heard	Nitin Sharma Vs. Gian Chand Narang Resolution Professional for Apex Buidsys Ltd.	05.10.2020	18.11.2020
7.	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	05.10.2020	04.12.2020
8.	Comp. App. (AT) (Ins) No. 1468 of 2019 Part Heard	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	05.10.2020	23.11.2020
9.	Comp. App. (AT) (Ins) No. 1473 of 2019 Part Heard	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	05.10.2020	23.11.2020

10.	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	05.10.2020	07.12.2020
11.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	05.10.2020	07.12.2020
12.	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	05.10.2020	07.12.2020
13.	Comp. App. (AT) (Ins) No. 742 of 2020	Trafigura india Pvt Ltd. Vs. TDT Copper Ltd.	05.10.2020	07.12.2020
14.	Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	05.10.2020	07.12.2020

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar